

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF NAMKI
TECHNOLOGIES PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	NAMKI TECHNOLOGIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17/07/2017
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Ministry of Corporate Affairs, Registrar of Companies- Bangalore
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2017FTC104709
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	130ResCo-work01, Regus Gem Business Centre, 1st & 2nd Floor IBIS Hotel, Hosur Road, Bommanahalli, Bangalore, Karnataka, India- 560068
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25/04/2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	P. D. Vincent Address: 65/2364A, Ponoth Road, Kaloor, Kochi, Ernakulam – 682017 E-mail: vincentiplspl@gmail.com Tel: +91 484 2950007 / +91 484 2950009 Reg. No. IBBI/PA-002/IP-N00521/2017-2018/11638
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24/05/2023

Notice is hereby given that NAMKI TECHNOLOGIES PRIVATE LIMITED (the “Corporate Person”) has commenced voluntary liquidation on April 25, 2023.

The stakeholders of NAMKI TECHNOLOGIES PRIVATE LIMITED are hereby called up on to submit a proof of their claims on or before May 24, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25/04/2023
Place: Bangalore


P. D. Vincent
Liquidator

P.D. VINCENT
Insolvency Professional
Reg. No. IBBI/PA-002/IP-N00521/2017-2018/11638